

**SALARY, ALLOWANCES AND OTHER FACILITIES ADMISSIBLE TO THE MEMBERS/ EX-MEMBERS OF H.P. LEGISLATIVE ASSEMBLY w.e.f. 10-05-2016**

**1. MEMBERS**

1. Salary: Rs. 55,000/-permonth
2. Compensatory Allowance: Rs.5,000/-per month.
3. Constituency allowance: Rs.90,000/- per month
4. Telephone allowance: Rs. 15,000/- per month
5. Office Allowance: Rs. 30,000/- per month
6. Data Operator Allowance: Rs. 15,000/- ( On Co-terminus basis) (Inserted vide Act No. 8 of 2016 implemented w.e.f. 10-05-2016

Total:Rs 2,10,000/-

7. Water & Electricity: Every Members shall on the production of actual payee's receipt, be entitled to the reimbursement of Electricity and Water charges bill paid by him subject to a maximum of Rs. 5,000/- per month.

**2. DAILY ALLOWANCE:**

Daily Allowance @ Rs. 1,800/-per day

- (i) Where he arrives for attending a meeting of the Assembly one or two days earlier to the date of such meeting or departs from the place of such meeting one or two days immediately after the date on which the Assembly is adjourned sine die for such one or two days, as the case may be, or arrival and departure; and
- (ii) Where he arrives for attending a meeting of a Committee one day earlier to the date of such meeting, or departs from the place of such meeting one day immediately after the conclusion of the business of the Committee for such one day of arrival and departure.

An incidental allowance @ Rs. 5/- per day is also paid for the day of arrival and the day of departure.

**3. TRAVELLING ALLOWANCES.**

BY ROAD

- (i) Own car-mileage allowance @ Rs. 18/- per k.m.
- (ii) Rs. 2/- per km by Bus/Taxi/Private Vehicle
- (iii) For intermediate journeys performed by the members by their own car would be entitled to a mileage of Rs. 18/- perkm.

**4. FREE TRAVEL FACILITY**

Each member during the term of his office shall be entitled to travel at any time by railway or by air or by state transport undertaking by any class within or outside the country alongwith his family or any person accompanying him to look-after and assist him during travel and shall be entitled for the re- imbursement of actual expenses so incurred on production of tickets of such

journey performed, subject to maximum of (Rs. 2,50,000/-) in each financial year. Provided that the member while on official tour shall also be entitled for re-imbursment of actual expenses so incurred by his family or any other person accompanying him to look-after and assist him during travel by air or by rail or by public transport on production of tickets for such journey performed.

Provided further that the aggregate amount payable for the journey performed by railway or by air or by public transport in the financial year shall not exceed Two Lac and Fifty Thousand rupees. (amended vide Act No. 8 of 2016 effective from 10-05-2016).

Every Member is also entitled to have an advance not exceeding Rs.25,000/- (Rupees Twenty Five Thousand only) to undertake journey and the advance so paid is required to be adjusted before the closing of the financial year failing which the entire advance is to be recovered from his salary and allowances in lump-sum.

#### **5. TELEPHONE FACILITIE**

Reimbursement of Rent of Telephone installed at his residence.

#### **6. HOUSING FACILITIES:**

Accommodation is provided to every member in the MLAs Hostel and Rs.1,500/- per month for each set as Licence fee will be deducted from their Salary.

#### **7. MEDICAL FACILITIES:**

As is admissible to Class-I Officer of the State of Himachal Pradesh.

#### **8. OTHER FACILITIES**

Every Member is entitled for a maximum Advance of Rs. 50 lac (Fifty Lac) for purchase of Motor Car and for House Building whether taken separately or jointly recoverable in 180 instalments alongwith interest @ 4% p.a. (Amended Vide Act No. 16 of 2015 implemented w.e.f. 3-6-2015).

#### **FACILITIES PROVIDED TO EX-MLAs**

#### **9. PENSION**

Every person who has served for any period upto 5 years is entitled to the Pension @ 36,000/- per mensem.

" Provided that where any person has served as aforesaid for a period exceeding First Term, there shall be paid to him an additional pension of Rs. 1,000/- per mensem for every year in excess of the First Term. For this purpose, the fraction of a year shall be counted as one year. (Amended vide Act No.- 8 of 2016 -effective from 10-05-2016).

#### **Family Pension**

Where any person who draws pension, or is entitled to draw pension under Sub Section 6B(1), dies:-

1. his/her spouse during his/her life time or till he/she remarries or
2. if such family person leaves no spouse his/her minor children till they attain the age of majority and in case of daughters till they get married; shall be entitled to draw pension at the rate of 50% of pension as admissible to such person.

"Provided that where more than one person becomes entitled for pension under this sub section, all such persons shall draw the said pension in equal shares."

## **10. OTHER FACILITIES**

1. Medical reimbursement as is admissible to Class-I retired Officer of the Himachal Pradesh Government.
2. Identity Cards are issued to Ex-Members to provide free travel facility in State Road Transport buses along with one companion.
3. Re-imbusement of Telephone Rent.
4. Guest House facility in the MLAs Hostel is provided on payment basis subject to availability.
5. House Building/Motor Car Advance worth Rs. 15 lac recoverable in 60 equal instalments along with interest @ 4% per annum.

"(2) Each Ex.-Member who has availed the facility of house building advance and has repaid whole amount of such advance with interest thereon, shall be entitled to avail facility of second house building advance by way of repayable advance, such sum of money, subject to such conditions, as may be determined by rules made in this behalf, for construction of house or for the purchase of built-up house or for renovation of old house."

(Substituted vide Act No. 8 of 2016 effective from 10-05-2016)

## **11. FREE TRAVEL FACILITY**

Every Ex-Member is entitled to travel by Rail/Air or by Public Transport in India along with his/her spouse or any other person accompanying him to look after and assist him/her during travel and to get reimbursement of actual expenses on production of tickets of such journey not exceeding the amount of Rs. 1,25,000/- only). (Amended Vide Act No. 8 of 2016 effective from 10-05-2016).

## **SALARY, ALLOWANCES AND OTHER FACILITIES ADMISSIBLE TO THE HON'BLE SPEAKER and DEPUTY SPEAKER OF H.P. LEGISLATIVE ASSEMBLY w.e.f. 10-05-2016**

### **1. SPEAKER**

1. Salary: Rs.80,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/-(Rs.1,800/-Per day)
4. Telephone allowance: Rs.20,000/-
5. Sumptuary Allowance: Rs.95,000/-

Total Rs.2,54,000/- p.m.

Discretionary Grant: Rs.20,00,000/-per annum

## **2. DEPUTY SPEAKER**

1. Salary: Rs.75,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/- (Rs.1,800/-Per day)
4. Telephone allowance: Rs.20,000/-
5. Sumptuary Allowance: Rs.95,000/-

Total Rs.2,49,000/-

Discretionary Grant: Rs.15,00,000/-per annum